

(For insertion in the Maharashtra Government Gazette, Part-I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE

APPELLATE SIDE, BOMBAY

No. A-1201/2012

Read : Government Notification, General Administration (Law & Judiciary Department), No. DAJ-2012/98/C.R. 171/Desk-3 dated 5th November, 2012, regarding appointment of District Judges.

In exercise of the powers conferred by Sub-Section 3 of Section 9 of the code of Criminal Procedure, 1973 (No.2 of 1974) the Hon'ble High Court is pleased to confer powers of the Assistant Sessions Judge, on the following District Judges and post them at the places mentioned against their names with effect from the date they assume charge of the post. The postings are subject to condition of execution of approved Service Bonds, by the newly appointed District Judges.

<u>Sr. No.</u>	<u>Name of the Candidate</u>	<u>Designation and Place of Posting</u>
1.	Shri Rajesh Surajprasad Tiwari	District Judge- 18 and Assistant Sessions Judge, <u>Pune</u>
2.	Ms. Ujjwala Manohar Nandeshwar	District Judge- 7 and Assistant Sessions Judge, <u>Thane</u>

High Court, Bombay,

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Dated 01st December, 2012

Sd/-
(S.B. Shukre)
Registrar General

No. A-1201/2012

Copy forwarded with compliments for information to :-

The Chief Secretary to the Government of Maharashtra,
General Administration Department, Mantralaya, Bombay, (By letter),

The Principal Secretary and **R.L.A.**, Law and Judiciary Department,
Government of Maharashtra, Mantralaya, (By letter),

The Secretary to the Government of Maharashtra,
Home Department, Mantralaya, Bombay, (By letter),

The Secretary to the Government of Maharashtra,
Finance Department, Mantralaya, Bombay, (By letter),

The Registrar, High Court of Judicature at Bombay,
Nagpur Bench, Nagpur/Aurangabad Bench, Aurangabad/Panaji-Goa,

The Joint Director, Maharashtra Judicial Academy and Indian Mediation Center, Uttan,
Bhayander

The Pay & Accounts Officer, PAG-II, Section D-I, Bombay,

The Resident Audit Officer, Bombay,

The Accountant General-I, Maharashtra, Bombay,

The Accountant General-II, Maharashtra, Nagpur,

The Principal District and Sessions Judge, Pune, Thane

The Commissioner of Police, Pune, Thane

The Director General of Police, Maharashtra, Bombay,

The Director, Judicial Officers' Training Institute, Nagpur,

The President, Bar Council of Maharashtra and Goa, Bombay,

The Registrar _____, High Court, A.S., Bombay,

Concerned Judicial Officers.

Note:- 1. All candidates are directed to take charge of their postings within one month period.

Inspection Branch/ Vigilance/JOTI/Pay and Perks Cell/Other Bill Section/
Pay Bill Branch/ Personnel Department/ B(W) Branch
'A'(Civil) Branch (4 copies) – Gen Sec./Review Sec./Promotion Sec./A.C.R. Sec.

High Court, Bombay,

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Dated 01st December, 2012

Sd/-

For Registrar General.

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